

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1148
TO BE ANSWERED ON THE 22ND NOVEMBER, 2016

PRADHAN MANTRI KRISHI SINCHAYEE YOJANA

1148. SHRI DHARAMBIR:
SHRI NISHIKANT DUBEY:
COL. SONARAM CHOUDHARY:
SHRI DEVJI M. PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE प्रधन मन्त्री कृषि सिंचयई योजना एवं किसान कल्याण ½ââââè be pleased to state:

- (a) whether the Government has launched Pradhan Mantri Krishi Sinchayee Yojana for the benefit of farmers of various States of the country including Haryana, Jharkhand, Rajasthan and Maharashtra, if so, the salient features of the Yojana along with the facilities being provided to the farmers under the Yojana;
- (b) whether drip irrigation and other appropriate technology based irrigation system is being promoted under the said scheme; if so, the details thereof;
- (c) whether the Government has reviewed the overall implementation of the Yojana, if so, the results achieved so far under the Yojana in each State/UT;
- (d) the efforts being made by the Government till date to ensure that water reaches every farm, State-wise along with the time by which the said objective is likely to be achieved, State/UT-wise; and
- (e) the details of the amount allocated and spent under the PMKSY during the last one year and the current year, State/Union Territory-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

प्रधन मन्त्री कृषि सिंचयई योजना एवं किसान कल्याण ½ââââÈ½âââ ½âââ ½âââ½âââ ½ââââè (SHRI PARSHOTTAM RUPALA)

(a): Yes, Madam. With the vision of providing end-to end solutions in irrigation supply chain, viz. water sources, distribution network and farm level applications, Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) has been launched with effect from 1st July, 2015. PMKSY has been formulated amalgamating ongoing schemes viz. Accelerated Irrigation Benefit Programme (AIBP) of Ministry of Water Resources, River Development & Ganga Rejuvenation; Integrated Watershed Management Programme (IWMP) of Department of Land Resources; and On Farm Water Management (OFWM) component of National Mission on Sustainable Agriculture (NMSA) of Department of Agriculture, Cooperation & Farmers Welfare.

District Irrigation Plans (DIPs) is the cornerstone for planning and implementation of PMKSY. DIPs present holistic irrigation development perspective of the district outlining medium to long term development plans integrating three components viz. water sources, distribution network and water use applications. The scheme also serves as a platform for convergence of central and state sector programmes in water sector including MGNREGS for effective use of available resources.

(b): Drip and sprinkler irrigation systems are integral part of the Per Drop More Component (PDMC) of PMKSY to promote water saving technologies. Besides, micro irrigation including drip irrigation system is also being promoted under Command Area Development and Water Management Programme (CADWM) Scheme of Har Khet Ko Pani component of the scheme. It has been envisaged to cover at least 10% of the total culturable command area under micro irrigation.

(c): For effective implementation of the programme two national level committees namely National Steering Committee (NSC) under the Chairmanship of Hon'ble Prime Minister and National Executive Committee (NEC) under the Chairmanship of Vice Chairman, NITI Aayog have been constituted. Besides, a dedicated Mission has been established to address over all coordination and outcome focused monitoring of all components of PMKSY. A Council headed by Chief Executive Officer, NITI Aayog with representatives of all the concerned ministries has been set up to look after overall implementation of works and policy matters. So far, two meetings of the National Executive Committee (NEC) and one meeting of the Council has been held. The targets set for programme for the year 2015-16 have been almost achieved.

(d): Mission mode approach for implementation of 99 prioritized projects under PMKSY (AIBP) and PMKSY (CADWM) is being adopted for completion in phases by December, 2019 to create additional irrigation coverage of 7.60 Million ha area.

Under PDMC component of PMKSY 5.7 lakh ha areas has brought under precision irrigation during 2015-16 against the target of 5 lakh ha. A target of 8 lakh ha has been set for the year 2016-17. State wise details are given at Annexure-I.

(e): The State wise details of allocation & releases made under different components of PMKSY is at Annexure-A & B.

Annexure-I

Coverage in Micro irrigation under Per Drop More Crop component of PMKSY during 2015-16

| | | | | Area in ha |
|--------|-------------------|---------------|---------------|---------------|
| Sl.No. | States | Drip | Sprinkler | Total |
| 1 | Andhra Pradesh | 62524 | 31580 | 94104 |
| 2 | Bihar | 5000 | 155 | 5155 |
| 3 | Chattisgarh | 1294 | 6762 | 8056 |
| 4 | Goa | 54 | 38 | 92 |
| 5 | Gujarat | 70174 | 72507 | 142681 |
| 6 | Haryana | 1757 | 1360 | 3117 |
| 7 | Himachal Pradesh | 1830 | 1476 | 3306 |
| 8 | Jharkhand | 4528 | 0 | 4528 |
| 9 | Jammu & Kashmir | 0 | 0 | 0 |
| 10 | Karnataka | 37534 | 26686 | 64220 |
| 11 | Kerala | 162 | 399 | 561 |
| 12 | Madhya Pradesh* | 55000 | 20224 | 75224 |
| 13 | Maharashtra | 25551 | 9691 | 35242 |
| 14 | Odisha | 719 | 2188 | 2907 |
| 15 | Punjab | 1660 | 139 | 1799 |
| 16 | Rajasthan | 25603 | 30743 | 56346 |
| 17 | Tamil Nadu | 29241 | 3047 | 32288 |
| 18 | Telangana | 31188 | 8676 | 39864 |
| 19 | Uttar Pradesh | 339 | 1259 | 1598 |
| 20 | Uttarakhand | 460 | 261 | 721 |
| 21 | West Bengal | 0 | 0 | 0 |
| 22 | Arunachal Pradesh | 0 | 0 | 0 |
| 23 | Assam | 0 | 0 | 0 |
| 24 | Manipur | 0 | 0 | 0 |
| 25 | Mizoram | 398 | 0 | 398 |
| 26 | Meghalaya | 0 | 0 | 0 |
| 27 | Nagaland | 0 | 0 | 0 |
| 28 | Tripura | 0 | 0 | 0 |
| 29 | Sikkim | 500 | 273 | 773 |
| | Total | 355516 | 217464 | 572980 |

Annexure-II (A)

Funds released to States and UTs during 2015-16 under PMKSY

Rs. in lakh

| States | MoWR,RD&GR | MoRD (DoLR)* | MoA&FW | Total |
|-------------------|-----------------------|---------------------|-------------------|---------------|
| Andhra Pradesh | 0 | 8787 | 20647 | 29434 |
| Arunachal Pradesh | 4553 | 1800 | 260 | 6613 |
| Assam | 27165 | 4670 | 503 | 32339 |
| Bihar | 5562 | 500 | 2860 | 8922 |
| Chhattisgarh | 3277 | 2107 | 2030 | 7414 |
| Goa | 0 | 0 | 30 | 30 |
| Gujarat | 48272 | 10000 | 21305 | 79577 |
| Haryana | 7739 | 691 | 3497 | 11926 |
| HP | 167 | 2000 | 760 | 2928 |
| J&K | 14601 | 0 | 487 | 15088 |
| Jharkhand | 28162 | 2293 | 1497 | 31952 |
| Karnataka | 26925 | 12500 | 21312 | 60738 |
| Kerala | 193 | 2080 | 853 | 3126 |
| Madhya Pradesh | 29251 | 15095 | 16174 | 60520 |
| Maharashtra | 31259 | 25000 | 10726 | 66985 |
| Manipur | 21030 | 967 | 276 | 22273 |
| Meghalaya | 7299 | 1904 | 143 | 9346 |
| Mizoram | 198 | 887 | 327 | 1412 |
| Nagaland | 6145 | 2904 | 234 | 9283 |
| Odisha | 28650 | 7036 | 2870 | 38555 |
| Punjab | 15697 | 934 | 4300 | 20931 |
| Rajasthan | 19465 | 20000 | 14284 | 53749 |
| Sikkim | 434 | 630 | 486 | 1550 |
| Tamil Nadu | 3849 | 7500 | 12978 | 24328 |
| Telangana | 15738 | 7099 | 11132 | 33968 |
| Tripura | 0 | 2140 | 155 | 2295 |
| Uttar Pradesh | 64838 | 7618 | 3751 | 76207 |
| Uttarakhand | 12137 | 2667 | 960 | 15763 |
| West Bengal | 756 | 1074 | 480 | 2310 |
| Delhi | 0 | 0 | 10 | 10 |
| Puducherry | 0 | 0 | 203 | 203 |
| A&N Islands | 0 | 0 | 20 | 20 |
| D&N Haveli | 0 | 0 | 10 | 10 |
| Daman & Diu | 0 | 0 | 20 | 20 |
| Total | 423364 | 150883 | 155623 | 729870 |

*- includes releases for institutional and project works

Annexure-II(B)

State & Ministry wise details of allocation and releases under PMKSY during 2016-17

| SI.No. | State | Rs. in Crore | | | | |
|--------|--------------------|----------------|----------------|----------------|---------------|-----------------|
| | | MoA&FW | | MoRD (DoLR) | | MoWR,RD&GR |
| | | Allocation | Release | Allocation | Release | Release |
| 1 | Andhra Pradesh | 263.00 | 157.80 | 83.09 | 83.09 | 0 |
| 2 | Bihar | 61.00 | 21.60 | 19.19 | 19.19 | 0 |
| 3 | Chattisgarh | 48.00 | 28.80 | 34.96 | 34.96 | 0 |
| 4 | Goa | 1.50 | 0.30 | 0 | 0 | 0 |
| 5 | Gujarat | 260.00 | 156.00 | 115.04 | 57.48 | 172.52 |
| 6 | Haryana | 45.00 | 27.00 | 12.82 | 12.82 | 0 |
| 7 | Himachal Pradesh | 18.25 | 8.50 | 35.4 | 35.4 | 0 |
| 8 | Jharkhand | 51.00 | 30.60 | 29.48 | 0 | 0 |
| 9 | Jammu & Kashmir | 16.00 | 5.40 | 25.59 | 0 | 0 |
| 10 | Karnataka | 190.00 | 114.00 | 152.17 | 69.7 | 1055.359 |
| 11 | Kerala | 30.00 | 0.00 | 11.37 | 11.37 | 0 |
| 12 | Madhya Pradesh | 202.00 | 121.20 | 89.27 | 89.27 | 301.076 |
| 13 | Maharashtra | 347.00 | 208.20 | 186.95 | 80.34 | 339.393 |
| 14 | Odisha | 47.00 | 28.20 | 63.38 | 63.38 | 41.119 |
| 15 | Punjab | 14.00 | 0.00 | 9.49 | 0 | 47.174 |
| 16 | Rajasthan | 215.00 | 129.00 | 199.35 | 199.35 | 5.1 |
| 17 | Tamil Nadu | 142.00 | 80.50 | 62.31 | 0 | 0 |
| 18 | Telangana | 139.00 | 83.40 | 55.02 | 0 | 311.078 |
| 19 | Uttarakhand | 23.00 | 5.00 | 11.23 | 11.23 | 0 |
| 20 | Uttar Pradesh | 69.00 | 41.40 | 97.31 | 0 | 0 |
| 21 | West Bengal | 38.50 | 19.90 | 28.33 | 24.06 | 0 |
| 22 | Arunachal Pr. | 4.75 | 0.00 | 23.12 | 23.12 | 20.52 |
| 23 | Assam | 44.50 | 0.00 | 37.62 | 0 | 87.86 |
| 24 | Manipur | 9.75 | 3.60 | 18.81 | 0 | 109.253 |
| 25 | Meghalaya | 6.75 | 0.00 | 11.56 | 11.56 | 0 |
| 26 | Mizoram | 10.50 | 6.30 | 16.06 | 16.06 | 0 |
| 27 | Nagaland | 9.50 | 4.50 | 28.2 | 28.2 | 18.5 |
| 28 | Sikkim | 9.50 | 0.00 | 2.16 | 0 | 0 |
| 29 | Tripura | 10.50 | 0.00 | 12.47 | 12.47 | 0 |
| 30 | A&N Islands | 1.00 | 0.00 | 0.00 | 0.00 | 0 |
| 31 | Puducherry | 1.00 | 0.00 | 0.00 | 0.00 | 0 |
| | Others | 12.00 | 0.35 | 0 | 0 | 0 |
| | Grand Total | 2340.00 | 1281.55 | 1471.75 | 883.05 | 2508.952 |
